

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

R.A. 24/2000 in
OA 785 of 1996

Date of order: 24/9/2001

Prafulla Kumar Mallik

.....Applicant

versus

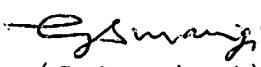
Union of India and others

...Respondents.

O R D E R

This is a Review Application Filed by the applicant for review of order dated 21.8.2000.

RA has been perused alongwith the records of the OA. There is no error apparent on the face of the record. No new fact has been brought to our notice which may call for review of order and more so, the present RA does not fall within the ambit of Order 47, Rule 1, CPC. read with Rule 22(3)(f)(i) of the Act. R.A. is, therefore, dismissed by circulation.


(G.S. Maingi)
Member (A)


(D.PURAKYASTHA)
Member (J)